

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION No. 651
TO BE ANSWERED ON 25.07.2024

KHADI AND VILLAGE INDUSTRIES COMMISSION

†651. SHRI VIJAY BAGHEL:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the details of total number of Khadi Gramodyog Sansthans registered with Khadi and Village Industries Commission (KVIC) at present, State/UT-wise including Chhattisgarh;
- (b) the details of the financial and technical assistance provided to the weavers, spinners and other artisans through these Khadi sansthans during the last three years, State/UT-wise including Chhattisgarh; and
- (c) the fresh steps taken by the Government/ KVIC to provide latest skill training and machine toolkits to the weavers, spinners and other artisans in order to accomplish the perspective of local and global India?

ANSWER

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI JITAN RAM MANJHI)

- (a): State/UT-wise details of Khadi Gramodyog Sansthans/ Khadi Institutions (KIs) registered and certified with KVIC are placed at **Annexure-I**.
- (b): Ministry of MSME, through Khadi and Village Industries Commission (KVIC), is implementing various schemes under the Khadi Vikas Yojana by providing financial assistance to Khadi artisans which are as follows:
 - i. Under Modified Market Development Assistance (MMDA), 35% of MMDA is provided to artisans as incentive in case of Khadi Institutions of cotton, woolen, polyvastra and 30% quantum of MMDA is provided to artisans as incentive in case of Khadi Institutions of silk.
 - ii. Under 'Workshed Scheme for Khadi Artisans', financial assistance is provided to artisans for construction of individual workshed, an assistance upto Rs 1,20,000/- or 75% of the total cost of the workshed {90% for North Eastern Region (NER)} and for group Workshed (minimum 5 and maximum 15 artisans), an assistance up to Rs. 80,000/- per artisan or 75% of the total cost of the group Workshed (90% for NER), whichever is less, is provided.

State/UT-wise details of financial assistance provided to the Khadi artisans under the MMDA and the Workshed Scheme during the last three years is placed at **Annexure-II**.

- (c): Government has been constantly endeavouring to provide latest skill training and toolkits to weavers, spinners and other artisans. Some of the fresh steps in this direction include the launch of Pradhan Mantri Vishwakarma, new training programmes under KVIC ecosystem and empanelling 25 new training partners to reach out the rural artisans, unemployed youth and women across the nation.

Annexure-I

Annexure referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 651 for answer on 25.07.2024

State/UT-wise details of total number of Khadi Gramodyog Sansthans/Khadi Institutions (KIs)

Sr. No.	Name of State/UT	No. of Khadi Institutions certified
1	Chandigarh (UT)	1
2	Delhi	10
3	Haryana	133
4	Himachal Pradesh	19
5	Jammu & Kashmir	110
6	Punjab	33
7	Rajasthan	190
8	Bihar	147
9	Jharkhand	35
10	Orissa	73
11	West Bengal	367
12	Arunachal Pradesh	5
13	Assam	23
14	Manipur	5
15	Meghalaya	1
16	Nagaland	1
17	Tripura	1
18	Andhra Pradesh	162
19	Telangana	35
20	Karnataka	265
21	Kerala	31
22	Pondicherry	2
23	Tamil Nadu	81
24	Gujarat	238
25	Maharashtra	40
26	Chhattisgarh	26
27	Madhya Pradesh	52
28	Uttarakhand	83
29	Uttar Pradesh	776
	Total	2945

Annexure-II

Annexure referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 651 for answer on 25.07.2024

State/UT-wise details of financial assistance provided to the Khadi artisans, under the MMDA and Workshed Scheme during the last three years

(Rs. in Lakh)

Sr. No.	State/UTs	2021-22		2022-23		2023-24 (P)	
		MMDA	Workshed	MMDA	Workshed	MMDA	Workshed
1.	Jammu & Kashmir	03.36	0.00	0.00	0.00	0.00	0.00
2.	Himachal Pradesh	02.73	9.00	0.42	0.00	0.38	8.00
3.	Punjab	10.51	0.00	4.49	0.00	10.73	0.00
4.	Chandigarh	0	6.00	0.00	0.00	0.00	0.00
5.	Haryana	888.79	0.00	540.39	60.00	943.73	34.80
6.	Delhi	12.86	0.00	07.19	0.00	04.27	0.00
7.	Rajasthan	285.79	16.00	155.07	72.00	463.15	12.00
8.	Uttarakhand	128.03	0.00	27.70	0.00	221.46	0.00
9.	Uttar Pradesh	1758.19	279.90	1158.81	336.00	2124.84	0.00
10.	Chhattisgarh	245.58	141.00	249.15	0.00	289.76	0.00
11.	Madhya Pradesh	5.49	0.00	2.58	0.00	96.62	0.00
12.	Nagaland	1.74	0.00	0.94	0.00	4.80	0.00
13.	Manipur	0	0.00	1.85	42.00	0.89	0.00
14.	Assam	107.80	81.00	37.11	144.00	46.71	0.00
15.	Bihar	32.18	0.00	22.12	18.00	11.43	0.00
16.	West Bengal	1339.83	0.00	1276.48	30.00	2064.11	25.20
17.	Jharkhand	12.70	0.00	27.89	42.00	14.15	0.00
18.	Orissa	16.53	30.00	72.31	60.00	89.01	0.00
19.	Gujarat	1201.90	0.00	1013.89	0.00	1964.03	0.00
20.	Maharashtra	08.44	0.00	21.67	0.00	26.27	0.00
21.	Andhra Pradesh	248.42	48.00	245.53	84.00	302.58	0.00
22.	Telangana	51.83	15.00	4.11	0.00	09.87	0.00
23.	Karnataka	1187.97	162.00	1337.55	224.40	760.49	0.00
24.	Kerala	338.12	15.00	459.01	0.00	766.92	0.00
25.	Tamil Nadu	1795.00	40.50	912.67	0.00	1099.45	12.00
	Total	9683.79	843.4	7578.93	1112.40	11315.65	92.00